

(d) what steps Government have taken in the matter?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) It is presumed that the hon. Member is referring to the death of Mr. Venkatesa Padayachi as the result of an assault made on him in the Bahour village on 12th June, 1952.

(b) A note containing the information available to the Government of India on the subject is placed on the Table of the House. [See Appendix IX, annexure No. 30.]

(d) One other recent case has come to the notice of the Government of India. It is understood that on 1st May, 1952, six French Indian "goondas" threw stones into Indian Union Territory and assaulted some Indian nationals visiting Pondicherry.

(d) We have posted special Armed Police on the border to maintain peace and prevent the occurrence of assaults on Indian nationals. Our Consul-General in Pondicherry has also lodged protests with the French Indian Authorities against border incidents involving assaults on Indian nationals and trespass into Indian Union Territory. These steps have considerably reduced the frequency of border incidents as compared to last year.

CENTRAL COTTAGE INDUSTRIES EMPORIUM

***1940. Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total valuation of articles of artistic value and of those of common use respectively as per stock on 30th June, 1952, in the Central Cottage Industries Emporium, Queensway, New Delhi; and

(b) the cost incurred on the production and arrangements for sale of the articles of the Emporium during 1951-52 and the sale prices received during the said period?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Articles of artistic value—Rs. 1,33,590.

A. I. R. STATION, MYSORE

(b) The Emporium is not incurring any expenditure on production or purchase of goods. The goods are obtained on consignment basis for sale. During the year 1951-52 the sale proceeds amounted to Rs. 2,38,803 while the expenditure incurred on these sales and general display was Rs. 48,800 approximately.

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COAL EXPORTS

***1941. Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state the names of the foreign countries that imported Indian Coal during 1951-52 together with the quantity in maunds exported to each country and price in terms of rupees?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is placed on the Table of the House. [See Appendix IX, annexure No. 31.]

INDENTURED LABOUR

***1942. Shri Badshah Gupta:** Will the Prime Minister be pleased to state whether any Indentured Labour has been supplied by India to any foreign country during 1947-48 to 1951-52?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): No.

MICA EXPORTS FROM MADRAS

***1943. Shri Nana Das:** Will the Minister of Commerce and Industry be pleased to state the total quantity and value of the mica exported out of the Madras State during (i) the half year ended on 30th June, 1951 and (ii) the half year ended on 30th June, 1952?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 84,750 cwts. valued at Rs. 137 lakhs and about 41,676 cwts. valued at Rs. 113 lakhs of mica was exported from the port of Madras during the half year ended on the 30th June 1951 and the half year ended on the 30th June 1952, respectively.

DISPLACED FAMILIES FROM YOL CAMP

***1945. Pandit C. N. Malviya:** Will the Minister of Rehabilitation be pleased to state:

(a) how many displaced families from Yol camp were sent for rehabilitation to Bhopal State;

(b) when they were sent to Bhopal; and

(c) what is their present condition?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 241.

(b) April, 1952.

(c) 230 of these families have refused to settle on the land arranged for them. They have been temporarily housed in Sultania Barracks at Bhopal and, at their own request, allowed to arrange sites of rehabilitation for them-